

**Mis-branded Products**

3738. SHRI BASWARAJ PATIL SEDAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is no direct action on the Chemicals & Fertilizers company, if products were found mis-branded or low quality;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) There are provisions under various Acts/Orders to take action against the Companies who manufacture mis-branded or low quality products. For fertilizers, the quality of fertilizers is regulated under the Fertilizers Control Order, 1985. For pesticides and insecticides, adequate provisions exist in the Insecticides Act, 1968 to take action against the erring companies.

Bureau of Indian Standards (BIS) has formulated a large number of Indian Standards for chemicals and related products. Besides, BIS operates a product certification scheme based on the Indian Standards under which licences are granted on product groups on voluntary applications. Actions are taken against the manufacturers who violate the BIS Act, 1986.

(b) and (c) Do not arise.

[Translation]

**Killings of Terrorists**

3739. SHRI THAWAR CHAND GEHLOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of terrorists killed from January, 1998 to October, 1998;

(b) the places where illegal arms and ammunition seized during the said period indicating the quantum thereof; and

(c) the special measures taken by the Government to prevent such terrorist activities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The details of terrorists killed during the

current year are as under:—

State	No. of terrorists killed
Arunachal Pradesh	1
Assam	161
Jammu & Kashmir	930
Manipur	91
Meghalaya	1
Nagaland	59
Tripura	26

(b) Statement indicating the State-wise recovery of arms/explosives during 1998 is attached.

(c) "Public Order and Police" being State subjects, it is for concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, action is taken to facilitate coordination of the anti-terrorist operations of different states and to improve flow of information useful for control of their activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc. In certain special circumstances, financial assistance has also been given to some of the affected states over and above the on-going allocations for modernisation of police and supply of weapons.

**Statement****State-wise recovery of Arms/Explosives during 1998****ANDHRA PRADESH**

RDX 16 Kgs.

Pistols 19 nos.

**DELHI**

AK-47 Rifles 1 Nos.

Pistol 44 Nos.